

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. Company Petition/175/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Sharmila Bharatkumar Suchak
V/s
Dombivali Paper Manufacturing
Company Pvt Ltd

**Section: Rule 11 of NCLT, Section 56, Sec. 58(3), Sec. 59 of
Companies Act, 2013**

ORDER

Ld. Counsel, Maitri Malde appeared for the Petitioner and Counsel, Ishaan Patkar appeared for the Respondent no. 18. It has been pointed out that pleadings in the present matter are complete. List this matter for hearing before regular bench on **08.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)